

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4887
ANSWERED ON:24.04.2002
MONTHLY UNUSED CALLS
CHELLAMELLA SUGUNA KUMARI;YEMPARALA VENKATESWARA RAO

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposed to introduce a scheme to carry forward monthly unused calls of local telephones to help retired employees and poor customers;
- (b) if so, the time by which it is likely to be introduced; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) No, Sir.

(b) & (c): The number of free calls clubbed with the rental is a part of the tariff regime. Regulation of tariff is a function of Telecom Regulatory Authority of India (TRAI) in terms of TRAI Act, 1997 and TRAI (Amendment) Act, 2000. All the telecom service providers in the country are bound to follow the Telecom Tariff Orders as notified by TRAI from time to time.